

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

12. IA 2219/2022 In C.P. (IB)/380(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 2219/2022 Mr. Ashish Singh**  
**IN THE MATTERS OF**  
**Indiabulls Housing Finance Ltd.**  
**V/s**  
**RRC International Freight Service Ltd.**

**Section: - Regulation 44(2), Liquidation process Regulation, 2016 Sec 60(5)**  
**Sec 54(1) U/s 7 of (IBC)**

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**ORDER**

**IA.No.2219/2022**: - Mr. Ashish Singh, Liquidator Present in person through VC.  
Adv. Amey Hadwale appeared for the applicant.

List this matter on **23.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**